

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2640  
ANSWERED ON:16.08.2004  
REVIEW OF WATER POLICY  
Saradgi Shri Iqbal Ahmed

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has been urged by the experts to review and revamp water policy;
- (b) if so, whether any modalities have been worked out in this regard; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) The National Water Policy, 2002 adopted by National Water Resources Council on 1st April, 2002 has a provision for periodical revision as and when need arises. After the adoption of the Policy, observations /views of a number of people have been received from time to time. Examination of these views did not call for immediate need for revamping the water policy. Being a regular activity, appropriate action is taken by the Ministry as per needs and as and when such views are received from experts and other people.